CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH - COURT NO. 1

Service Tax Appeal No. 50350 of 2017

(Arising out of Order-in-Appeal No. UDZ-EXCUS-000-COM-0069-16-17 dated 18.11.2016 passed by the Commissioner, Office of the Commissioner, Central Excise Commissionerate, 142-B, Sector-11, HiranMagri Udaipur (Raj.))

M/s Associated Soapstone Distributing Company Pvt. Ltd. **..... Appellant**
24, Akashwani Marg, Madri Industrial Area,
Udaipur (Raj.)

Versus

The Commissioner **..... Respondent**
Office of the Commissioner,
Central Excise Commissionerate,
142-B, Sector-11, HiranMagri,
Udaipur (Raj.)

APPEARANCE:

Shri Kunal Aggarwal, Advocate for the Appellant
Shri Harshvardhan, Authorized Representative of the Department

CORAM : HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING/DECISION: January 02, 2023

ORDER SHEET

The appeal is allowed. For order, see order of date in Service Tax Appeal No. 50348 of 2017.

(Order pronounced in the open Court)

(JUSTICE DILIP GUPTA)
PRESIDENT

(P.V. SUBBA RAO)
MEMBER (TECHNICAL)

Rekha